

Form.1**List of cases filed in e-filing during the month of September, 2026**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2**List of cases in which e-payment of Court Fee was made during the month of September, 2026**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3**List of cases in which Electronic Service of Process has taken place during the month of September, 2026**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4**List of total number of cases randomly allocated during the month of September, 2026**

Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5**List of cases in which Hearing in Case Management was held during the month of September, 2026**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	--	--	--	--	--

Form.6**Contested Commercial Cases disposed during the month of September, 2026**

Sl. No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 27/23	M/s.MSK Surya Con(J.V) Vs. The State of Andhrapradesh & 3 other	Sri B.Ramesh Vs. Sri A.G.P	15.11.2023	--	01.09.2026	1011 Days	Contest	--	--	--
2.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 13/23	Urban Mass Transit Company Ltd Vs. A.P Metro Rail Corporation Ltd.	Smt Avanija Innuganti Vs. Smt G.Padmaja	22.06.2023	--	16.09.2026	1182 Days	Contest	--	--	--

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOPS 8/25	Vemuri Krishna Prasad Vs. Vemuri Subash Chandra Bose and 2 othersal.	Sri Kilaru Benaji Vs. Sri Sunkara Rajendra Prasad	19.08.2025	--	17.09.2026	394 Days	Contest	--	--	--
4.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 14/25	Arbindo Emergency Medical Service Vs. Dr.NTR Vidya Seva Trush & another	Sri V.V.Varma Vs. Sri A.Sunil & N.V.Sumanth	15.10.25	--	29.09.2026	349 Days	Contest	--	--	--
5.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 15/25	Arbindo Emergency Medical ServiceS & 2 others Vs. Dr.NTR Vidya Seva Trush &.another	Sri V.V.Varma Vs. Sri A.Sunil & N.V.Sumanth	15.10.25	--	29.09.2026	349 Days	Contest	--	--	--
6.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	COMAA 01/2026	SEW Vizag Coal Terminal Pvt. Ltd. and 02 others Vs. Board of Trustees for the Port of Visakhapatnam	Sri K. Suresh Kumar, Advocate for Petitioner Vs. Sri S. Arun Dev, Advocate for Respondent	13.02.2026	Not Applicable	08.09.2026	208 days	Contested	-	-	U/sec. 37 (2) of Arb. & Con. Act
7.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 15/2023	M/s. Sunil Hitech Engineers Limited Vs. M/s. Rashtriya Ispat Nigam Limited and 03 others	Sri B.V. Shraddhanandh , Advocate for Petitioner Vs. Sri A.Srinivas, Advocate for R1 and R2 to R4 are Arbitrators	27.03.2023	Not Applicable	18.09.2026	1272 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
8.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 37/2024	M/s. Oil and Natural Gas Corporation Ltd. (ONGC) Vs. M/s. Deep Industries Limited, and another	Sri C. Syama Sundara Rao, Advocate for Petitioner Vs. Sri M. Ramdas, Advocate for R1 and R2 is an Arbitrator	15.10.2024 (Received by Transfer) (Date of Registration at Hon'ble PDJ, RJY on 08.03.2019)	Not Applicable	30.09.2026	716 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act

Form.7 Summary of Commercial Cases during the month of September, 2026						
Sl.No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	162	7	6	163
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	158	11	10	159